

is insulting and derogatory to the House and to all practices of democracy.

MR. SPEAKER : I have no objection if the hon. Minister is prepared to make a statement.

SHRI S. M. BANERJEE (Kanpur) : I want to make a submission in regard to the Order Paper. Yesterday, the Chairman, Shri Vasudevan Nair, when he was in the chair had asked the hon. Minister of Parliamentary Affairs to ask Shri Khadilkar to make a statement on the impending strike of the insurance employees, and I am told that he has agreed. So, I would request you to see that he makes the statement today because the strike is to commence tomorrow.

Kindly allow him to make the statement now. He himself has agreed. You may kindly direct him to make a statement.

SHRI INDRAJIT GUPTA (Alipore) : Kindly ask him to make a statement now.

12.28 hrs.

#### PAPERS LAID ON THE TABLE

##### Notification under Industries (Development and Regulation) Act

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : I beg to lay on the Table :

- (1) A copy of the Registration and Licensing of Industrial Undertakings (Amendment) Rules, 1968 (Hindi version), published in Notification No. G. S. R. 2187 in Gazette of India dated the 21st December, 1968, under sub-section (4) of section 30 of the Industries (Development and Regulation) Act, 1951.
- (2) A statement showing reason for delay in laying the above Notification. [*Placed in Library. See No. LT-2298/69*]

##### Notification under Forward Contracts (Regulation) Act

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH) : On behalf of Shri Raghunatha Reddy.

I beg to lay on the Table a copy of Notification No. S. O. 4665 (Hindi and English versions) published in Gazette of India dated the 22nd November, 1969, issued under section 27 of the Forward Contracts (Regulation) Act, 1952. [*Placed in Library. See No. LT-2299/69*]

12.29 hrs.

##### COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

###### Second Report

SHRI BASUMATARI (Kokrajhar) : I beg to present the Second Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Bureau of Public Enterprises) and Ministry of Home Affairs-Reservations for Scheduled Castes and Scheduled Tribes in Public Undertakings.

SHRIMATI ILA PALCHOUDHURI (Krishnagar) : I want to raise one point. We have had many types of disconcerting news from West Bengal to the effect that the Chief Minister's life was very badly threatened and his life was saved by hair-breadth, because the bombs were discovered in time. I would request the Central Government to inquire and let us know what the position is.

MR. SPEAKER : Every day we are hearing many such things. We cannot go on raising them every day. Once it may be raised but not every day.

Now, we take up the next item, namely election of Deputy-Speaker.

SHRI S. M. BANERJEE : Kindly ask Shri Khadilkar to make a statement.

MR. SPEAKER : Will the hon. Member please sit down? Instead of pressing it again and again, it is enough if he draws my attention to it once. I shall look into the proceedings ..

SHRI SEZHIYAN : Yesterday it was conceded.

MR. SPEAKER : I shall look into the proceedings

12.31 hrs.

### ELECTION OF DEPUTY-SPEAKER

श्री तेन्नेटी विश्वनाथम (विशाखापतनम्) :  
पूज्य अध्यक्ष जी, मैं प्रस्ताव करता हूँ कि श्री जी० जी० स्वेल, जो इस सभा के सदस्य है, को इस सभा का उपाध्यक्ष चुना जाये।

SHRI N. C. CHATTERJEE (Burdwan) :  
I beg to second this motion.

MR. SPEAKER : Motion moved :

"That Shri G. G. Swell, a Member of this House, be chosen as the Deputy-Speaker of this House."

I think I should put this motion before the House to vote. Is there any other motion?

SHRI NAMBIAR (Tiruchirappalli) :  
Some other Members also want to move the same motion.

SHRI P. RAMAMURTI (Madurai) : It is not necessary.

MR. SPEAKER : The other Members also want to move the same motion?

SOME HON. MEMBERS : It is not necessary.

MR. SPEAKER : There is only one candidate proposed. But the procedure will have to be gone through. It will have to be put to vote.

The question is :

"That Shri G. G. Swell, a Member of this House, be chosen as the Deputy-Speaker of this House."

*The motion was adopted.*

SHRI RANDHIR SINGH (Rohtak) :  
There are no 'Noes', There is nobody against the motion.

MR. SPEAKER : So, the motion is carried unanimously. I declare Prof. G. G. Swell elected as Deputy-Speaker.

SHRI S. M. BANERJEE (Kanpur) :  
May I request you that this decision of the House may be communicated to the Sangh-Swatantra-Syndicate Members who are either in the Lobby or in the Central Hall?

MR. SPEAKER : The hon. Member may take up that responsibility on himself.

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :  
May I, on behalf of this august House and on my personal behalf, offer our sincere congratulations to Prof. Swell on his election to the office of Deputy-Speaker, which is next in importance, in this House, only to your own high office.

Prof. Swell is not a stranger to us or to this House. He has been a distinguished Member since 1962 and many hon. Members will agree that he is amongst those effective Parliamentarians who made their mark almost from the beginning of their association with Parliament.

Prof. Swell is also amongst those for whom Politics has not been the only field of interest, certainly not an obsession. His reputation as a professor and a man of letters is well known.

If I may say so Sir, in spite of his relatively youthful 45 years he carries a wise head on his shoulders. We value his gentleness, sobriety and the larger vision which he brings to bear on his observations here in this House. We are confident that Prof. Swell will bring dignity to the Chair which he will occupy and that he will conduct the not-so easy proceedings of this House with fairness and absolute impartiality as well as the requisite degree of firmness.

We have elected Prof. Swell as an able Indian, but we do take special satisfaction from the fortunate circumstance that he is also an illustrious member of the tribal communities which are important and